

NATIONAL COMPANY LAW TRIBUNAL  
SINGLE BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON

23/07/2018

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER : IA/202/2018  
PETITION NUMBER : TCP/165/2016  
NAME OF THE PETITIONER(S) : Dr. S. Dharani & 2 others  
NAME OF THE RESPONDENT(S) : M/s Dharani Textiles Private Limited & 5 others  
UNDER SECTION : RULE 131

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
			REPRESENTATION BY WHOM

1.	D. VEDHYA SHANKAR	Adv. for Petitioners	D. Vidyha Shankar
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Athiban Vijay  
for  
Sandeep

Council for  
Respondents

Athiban

**ORDER**

Counsel for both the parties are present. Counsel for Respondent is directed to file reply before next date of hearing. Matter is posted for arguments. Put up on 31.08.2018 at 10.30 A.M.

*sd*  
(CH. MOHD SHARIEF TARIQ)  
MEMBER (JUDICIAL)